

ITEM NO.31

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No. 1152/2017

ASHWINI KUMAR UPADHYAY

Petitioner

VERSUS

UNION OF INDIA & ANR.

Respondents

(FOR ADMISSION and IA No.860/2018-INTERVENTION/IMPLEADMENT and IA No.863/2018-INTERVENTION/IMPLEADMENT and IA No.875/2018-INTERVENTION/IMPLEADMENT and IA No.1130/2018-INTERVENTION/IMPLEADMENT and IA No.1520/2018-INTERVENTION/IMPLEADMENT)

Date : 12-02-2018 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE A.M. KHANWILKAR  
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Petitioner

Mr. Sidharth Luthra, Sr. Adv.  
Mr. A.K. Upadhyay, Adv.  
Ms. Asha Upadhyay, Adv.  
Mr. Giridhar Upadhyay, Adv.  
Mr. J.P. Tripathi, Adv.  
Mr. R.D. Upadhyay, AOR

Mr. Vikas Singh, Sr. Adv.

For Respondents/  
Applicants

Ms. Pinky Anand, ASG  
Ms. Saudamini Sharma, Adv.  
Ms. Rukmini Bobde, Adv.  
Mr. Kumar Shashank, Adv.  
Ms. Ruhi Chopra, Adv.  
Ms. Kirti Dua, Adv.  
Mr. R. Bala, Adv.  
Mr. Mukesh Kumar Maroria, AOR

Mr. Amit Sharma, AOR  
Mr. Dipesh Sinha, Adv.  
Ms. Ayiala Imti, Adv.

For State of H.P.

Mr. Ajay Marwah, Adv.

Mr. Gopal Shankaranarayanan, Adv.  
Mr. Balaji Srinivasan, Adv.

Ms. Vaishnavi Subrahmanyam, Adv.  
Ms. Pratiksha Mishra, Adv.  
Mr. Shrutanjay Bharadwaj, Adv.  
Mr. Abhishek Bharti, Adv.  
Ms. Veera Mahuli, Adv.

I.A. 875/2018

Mr. Krishnan Venugopal, Sr. Adv.  
Ms. Archana Pathak Dave, Adv.  
Ms. Ankita Chaudhary, Adv.

**UPON hearing the counsel the Court made the following**  
**O R D E R**

Let the matter be listed for final disposal on  
26.3.2018.

The Union of India shall file its response by way  
of a counter affidavit within two weeks from today.  
Rejoinder affidavit, if any, be filed within a week  
therefrom.

(Deepak Guglani)  
Court Master

(H.S. Parasher)  
Assistant Registrar